

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

20/02/2019

O.A./260/836/2013

KHIRABDHI TANAYA NAYAK

-V/S-

D/O POST

ITEM NO:60

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mallick (on behalf of Mr. J.K. Nayak)

Notes of The Registry	Order of The Tribunal		
	<p>List revised. None is present for the applicant. No one was also present on behalf of the applicant on 24.01.2019 and last opportunity was given to the applicant. The O.A. is therefore, dismissed for default due to non prosecution on the part of the applicant.</p> <table border="1" data-bbox="520 1146 1374 1218"><tr><td data-bbox="520 1146 954 1218">( SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="954 1146 1374 1218">( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p data-bbox="520 1279 549 1312">kb</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		